

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/21/10/AMR/2023		10 of IBC	Kumar Hospital Private Limited

ORDER**Present:** Mr. Ch. Dilleswar, Proxy counsel for the CD

Ms. Devangi, Ld. PCS for the FC.

It is stated by the Proxy Counsel for the CD/Applicant that he wants to withdraw the present application. For filing withdrawal memo, list the matter on 09.07.2024.

SANJAY PURI
MEMBER (TECHNICAL)RAJEEV BHARDWAJ
MEMBER (JUDICIAL)